## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:2153
ANSWERED ON:06.12.2012
RAILWAY PROJECTS IN MAHARASHTRA
Bhujbal Shri Sameer ;Gandhi Shri Dilip Kumar Mansukhlal;Khaire Shri Chandrakant Bhaurao

## Will the Minister of RAILWAYS be pleased to state:

- (a) the details and the present status of railway projects announced in the last three Rail Budgets;
- (b) the present status of the track doubling project on Daund-Manmad and new line project on Pune-Ahmednagar routes;
- (c) the details of funds allocated/spent thereon, project-wise;
- (d) the time frame set for completion of the said pending projects; and
- (e) the steps taken/being taken by the Railways to expedite the completion of the said pending projects including those falling under Ahmednagar and Marathwada regions?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 2153 BY SHRI DILIPKUMAR MANSUKHLAL GANDHI, SHRI SAMEER BHUJBAL AND SHRI CHANDRAKANT KHAIRE TO BE ANSWERED IN LOK SABHA ON 06.12.2012 REGARDING RAILWAY PROJECTS IN MAHARASHTRA

- (a): During last three Railway Budgets i.e. 2010-11, 2011-12 & 2012-13, 29 new line projects covering a length of 2248 Km at an anticipated cost of ` 20,946 Crores, 8 gauge conversion projects covering a length of 1314 Km at an anticipated cost of ` 5106 Crores and 98 doubling projects covering a length of 4393 Km at an anticipated cost of ` 24,341 Crores have been taken up.
- (b): Doubling of Daund-Manmad is not a sanctioned project. Broad Gauge line already exists between Pune and Ahmednagar via Daund.
- (c) & (d): Do not arise.
- (e): Projects are progressing as per availability of resources including regions of Maharashtra State. To expedite completion of projects, a number of initiatives have been taken to generate additional resources through non-budgetary measures like funding by State Governments and other beneficiaries, execution of projects through Rail Vikas Nigam Limited on Special Purpose Vehicle basis etc. Besides, to reduce delays on account of land acquisition, security issues and forestry clearances etc, meetings with State Officials at various levels are held from time to time. Field units have been empowered with further delegation of powers and the contract conditions have been modified to bring efficiency in contract management.